COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 290 OF 2016

Dated: 5th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Gail (India) Ltd. Appellant(s)

Versus

Petroleum and Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Yoginder Handoo

Counsel for the Respondent(s) : Ms. Sonali Malhotra

Mr. Anant Bharadwaj for R-1

Ms. Telma Raju Ms. Aditi for R-2

ORDER

At the request of learned counsel for Appellant, list the matter for further hearing on <u>23-1-2019</u>.

(B. N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

tpd/pk